

SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr Justice Munnuri Laxman, Judge, High Court for the State of Telangana

On 3 August 2023, the Collegium proposed the transfer of Mr Justice Munnuri Laxman, Judge, High Court for the State of Telangana, to the Rajasthan High Court, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted one of the Judges of the Supreme Court who, being conversant with the affairs of the High Court for the State of Telangana, is in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court for the State of Telangana and the Rajasthan High Court.

By a letter dated 8 August 2023, Mr Justice Munnuri Laxman has requested to either postpone or drop the proposal for his transfer. In the alternative, he has sought a transfer to the High Court of Karnataka.

We have considered the requests made by Mr Justice Munnuri Laxman. The Collegium does not find any merit in the requests

made by him. The Collegium, therefore, resolves to reiterate its recommendation dated 3 August 2023 to transfer him to the Rajasthan High Court.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

(B.R. Gavai), J

(Surya Kant), J

10 August 2023.

